

filled by police in the courts.

However, according to the reports received by the Narcotics Control Bureau from

different enforcement agencies in the country, action taken against persons involved in drug trafficking during the period from 14.11.1985 to 30.6.1989 is as under:-

	1986	1987	1988	1989
(14.11.85 to 31.12.86)				(Upto 30.6.1989)
Number of persons:-				
i) Prosecuted	5,525	4,863	3,074	730
ii) Convicted	586	297	339	98
iii) Acquitted	170	559	481	116

(b) and (c). No workshop on the role of Judicial and police officers in the prevention of drug used was organised recently by the Ministry of Finance.

[Translation]

U.S. Aid to India

2634. SHRIKRISHAN PRATAP SINGH:
Will the Minister of FINANCE be pleased to state:

(a) whether the United States has recently proposed to extend financial assistance to India for development with certain conditions;

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The Foreign Aid Authorisation Bill proposed by U.S. Administration is yet to be taken by the Senate. After passage through the Senate there would be a conference between the two U.S. House before the legislation if fi-

nally cleared by the Congress. Therefore, it is too early to say what will be the final quantum of development assistance to India for the fiscal year 1990.

[English]

Contract for Railway Projects in Iraq

2635. SHRI G. S. BASAVARAJU:
SHRI S. B. SIDNAL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Iraq has sent two offers to India for award of contracts for railway projects;

(b) if so, whether any agreements has been reached;

(c) if so, the details thereof and estimated cost of these projects;

(d) whether offers have been received from any other country also for railway projects; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c). No, Sir. However, Indian Railway Construction Company Ltd. (IRCON) has been awarded a contract for a Branch Line to Baiji Fertiliser Factory costing Rs. 10 crores but the agreement has not been signed.

(d). No, Sir.

(e) Does not arise

Deposit Scheme for Retised Employees

2636. SHRI G.S. BASAVARAJU: Will the Minister of FINANCE be pleased to state:

(a) whether Union Government have started a deposit scheme for the retired and retiring Central and State Government employees;

(b) if so, the main features thereof;

(c) the rate of interest payable under the scheme;

(d) whether the rate of interest will be more than the interest offered by the private sector; and

(e) if so, the extent to which the employees (retired and retiring) will be benefited by this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI ED-ULRDO FALEIRO): (a) to (e). Deposit Scheme for Retiring Government Employees 1989 has been introduced from 1st July, 1989. The scheme is operated through selected branches of the public sector banks. The salient features of the scheme are as follows:-

- (i) The scheme is open for investment by retired/retiring Central/ State Government employees.
- (ii) Investment may be made upto the maximum of total of the retirement benefits received by such employees.
- (iii) A depositor may open only one account under this scheme, minimum deposit being Rs.1000/
- (iv) A depositor may at his option, withdraw the entire balance or part thereof after the expiry of 3 years from the date of deposit.
- (v) Deposits carry interest @ 9% per annum. The interest earned on the deposit is exempt from income-tax.
- (vi) Premature withdrawal is allowed after dexpiry of one year from the date of deposit, subject to conditions indicated in the scheme.
- (viii) The whole of amount of deposits under this scheme is exempt from wealth tax.

Stoppage of Super Fast Trains and Reservation Facilities at Dahod

2637. SHRI SOMJIBHAI DAMOR : Will the Minister of RAILWAYS be pleased to state:

(a) whether in view of commercial importance and large passenger traffic of Dahod (Gujarat) and also need to develop this tribal area, Government propose to provide there stoppage for super fast trains as well as quota for berth reservations;

(b) if so, the details thereof; and